

OFFICE OF THE DISTRICT & SESSIONS JUDGE
NORTH DISTRICT : ROHINI COURT DELHI

ORDER

SUBJECT: EXTENSION OF SUSPENDED FUNCTIONING OF NORTH DISTRICT, ROHINI COURTS TILL 31.07.2020.

Consequent upon the directions contained in Order No. 24/DHC/2020 dated 13th July 2020 of Hon'ble High Court of Delhi vide which it is informed that :

“The Hon'ble Administrative and General Supervision Committee of this Court while considering further extension of suspended functioning of this Court and the Courts Subordinate to this Court and in view of the prevailing situation of spread of coronavirus (2019-nCoV) pandemic in the NCT of Delhi , in continuation of this Court's Office orders No.373/Estt./E1/DHC dated 23.03.2020, No.159/RG/DHC/2020 dated 25.03.2020 and No.R-77/RG/DHC/2020 dated 15.04.2020, No. R- 159/RG/DHC/2020 dated 02.05.2020, No. R-235/ RG/ DHC/2020 dated 16.05.2020, R-305/RG/DHC/2020 dated 21.05.2020, No.1347/DHC/2020 dated 29.05.2020, No.16/DHC/2020 dated 13.06.2020 and No.22/DHC/2020 dated 29.06.2020 has been pleased to order that the suspended functioning of the Courts subordinate to Delhi High Court shall stand extended till 31.07.2020.

It has further been ordered that the directions contained in this Court's Office Order No.16/DHC/2020 dated 13.06.2020 and the directions as conveyed vide letter No.17/DHC/2020 dated 14.06.2020 be duly complied by all the subordinate courts.”

Accordingly, the functioning of North District, Rohini Courts shall be suspended till 31.07.2020 as per the above directions and the directions contained in Order No (s). 16/DHC/2020 dated 13.06.2020 and 17/DHC/2020 dated 14.06.2020 of the Hon'ble High Court of Delhi be duly complied with.


(SWARANA KANTA SHARMA)
DISTRICT & SESSIONS JUDGE
NORTH DISTRICT, ROHINI COURTS

25465-25540

No. _____ /Judl./COVID/North/RC/2020

Dated: 14th July 2020

Copy forwarded for information & necessary action to :

1. The Ld. Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Ld. District & Sessions Judge, (HQ) Delhi.
3. The Ld. District & Sessions Judge, (N/W), Delhi
4. The Chief Metropolitan Magistrate, North-District, Rohini Courts, Delhi.
5. The Senior Civil Judge, North-District, Rohini Courts, Delhi.
6. The Administrative Civil Judge, North-District, Rohini Courts, Delhi.
7. All the Judicial Officers.
8. The Chief Public Prosecutor, North-District, Rohini Courts, Delhi
9. The Officer In-Charge/Controlling officer, Pool Car, Rohini Courts, Delhi.
10. The Director General of Prisons, Tihar Jail, Delhi for circulation.
11. The Commissioner of Police, ITO, Police Headquarter, Delhi
12. The Deputy Commissioner of Police (Rohini).
13. The Deputy Commissioner of Police (North-West).
14. The Deputy Commissioner of Police (Outer-North)

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15. President/Hony. Secretary, Rohini Court Bar Association, Delhi.
16. AOJ/Branch In-Charge, Filing Section, Rohini Courts, Delhi.
17. All AOJs/ Branch In-Charge of North District, Rohini Courts, Delhi.
18. Dealing Clerk, Facilitation Centre, Rohini Court, Delhi.
19. The Website, North District, Rohini Court, Delhi
20. The Website Committee (Hindi & English) Tis Hazari Courts, Delhi
21. PS to the undersigned.
22. Reader to the undersigned.
23. The In-Charge Caretaking Branch, Rohini Courts, Delhi with request to put the same on all the Notice boards and all the gates of Rohini Courts Complex.
24. Branch In-Charge, R&I for uploading on Layers.


(SWARANA KANTA SHARMA)
DISTRICT & SESSIONS JUDGE
NORTH DISTRICT, ROHINI COURTS